GOVERNMENT OF INDIA CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION LOK SABHA

UNSTARRED QUESTION NO:428 ANSWERED ON:07.07.2009 PERFORMANCE OF PDS Chavan Shri Harischandra Deoram

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether the performance of Public Distribution System (PDS) in respect of providing food to the Below Poverty Line (BPL) families has recently been evaluated;
- (b) if so, the details thereof;
- (c) whether any survey has been conducted to ascertain the satisfaction level/complaints of people dependant on PDS;
- (d) if so, the details and the outcome thereof; and
- (e) the corrective action taken by the Government in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (PROF. K.V. THOMAS)

(a)to(e): To assess functioning of Targeted Public Distribution System (TPDS), a concurrent evaluation study was assigned to National Council of Applied Economic Research (NCAER) in 12 States and Indian Institute of Public Administration (IIPA) in 14 States/UTs. Details of these 26 States/UTs are given in Annex-I.

NCAER has submitted reports in respect of TPDS for all 12 States. In this study, it has been found that the delivery mechanism of TPDS was quite effective in eight of the twelve selected States where more than 80 percent of the Below Poverty Line (BPL) households obtained their entitled quantity of cereals regularly. In the selected States, majority of the AAY households received close to the fixed entitlement of rice and wheat (35 kgs) except in the case of Bihar, Mizoram and Madhya Pradesh. The price charged for TPDS foodgrains was close to Rs.2 per kg for wheat and Rs.3 per kg for rice for majority of Antyodaya families.

These reports have been accepted by Government and sent to the concerned State Governments for taking necessary remedial measures to streamline TPDS.

IIPA is yet to submit its final reports with respect to TPDS in 14 States/UTs.

ANNEXURE-I

ANNEXURE REFERRED TO IN REPLY TO PARTS (a) TO (e) OF THE UNSTARRED QUESTION NO.428 DUE FOR ANSWER ON 07.07.2009 IN THE LOK SABHA.

Names of States/UTs where the concurrent evaluation study has been assigned to NCAER and IIPA.

States assigned to National Council of Applied Economic Research:

- 1. Assam
- 2. Mizoram
- 3. Uttar Pradesh
- 4. Bihar
- 5. Chhattisgarh
- 6. Rajasthan
- 7 Kerala

10. Madhya Pradesh 11. Jharkhand 12. Delhi States assigned to Indian Institute of Public Administration: 1. Orissa 2. West Bengal 3. Tripura 4. Nagaland 5. Arunachal Pradesh 6. Manipur 7 Jammu & Kashmir 8. Himachal Pradesh 9. Haryana 10. Punjab 11. Andhra Pradesh 12. Tamil Nadu 13. Karnataka 14. Chandigarh

8. Maharashtra

9. Uttarakhand